

POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF MULTIMETALS LIMITED

The details subsequent to the completion of the Offer made vide Public Announcement dated 20/10/2005 pursuant to and in compliance with SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto by Mr. Rajendra Agarwal, Mr. Shambhu Agarwal, Mr. Vasu Dev Agarwal and Mr. Ajay Agarwal ('Acquirers') to acquire upto 10,90,000 equity shares representing 20.00% of the paid-up equity capital of Multimetals Limited at a price of Rs. 2.00 per fully paid up equity shares payable in cash are as under:

1. Name and Address of the Target Company : Multimetals Limited, Heavy Industries Area, Kansua Road, Kota - 324 003 (Rajasthan)
2. Name and Address of Acquirers : Mr. Rajendra Agrawal, residing at 1-Ta-12, Vigyan Nagar, Kota, Rajasthan - 324 003, Mr. Shambhu Agrawal, residing at 780-A, Indra Vihar, Kota, Rajasthan - 324003, Mr. Vasu Dev Agrawal & Mr. Ajay Agrawal both residing at Bungalow No. 1 & 3, JayKay Nagar, Kota, Rajasthan - 324 003.
3. Name of Manager to the offer : Keynote Corporate Services Limited
4. Name of the Registrar to the offer : Sharex Dynamic (India) Pvt. Limited
5. Offer details
 - a) Date of opening of the offer : 12/12/2005
 - b) Date of closure of the offer : 31/12/2005
6. Details of the acquisition:

Sr. No.	Particulars	Proposed in the offer document		Actuals	
1.	Offer price	Rs. 2.00		Rs. 2.00	
2.	Share holding of acquirers before Acquisition	1,00,000 (1.84)		1,00,000 (1.84)	
3.	Shares acquired by way of Agreement	39,86,826 (73.15%)		39,78,950 (73.01%)#	
4.	Shares acquired in the open offer	10,90,000 (20.00%)		7,876 (0.14%)	
5.	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 21,80,000/-		Rs. 15,752/-	
6.	Shares acquired after PA. but before 7 working days prior to closure date, if any	Nil		Nil	
7.	Post offer share holding of acquirers (2+3+4+6)	40,86,826 (74.99%)		40,86,826 (74.99%)	
8.	Pre & Post offer share holding of public	Pre Offer	Post Offer	Pre Offer	Post Offer
	No. of Shares:	12,34,874	13,63,174*	12,34,874	13,63,174*
	Percentage:	(22.66%)	(25.01%)	(22.66%)	(25.01%)
#	As per clause 6 of the agreement between the acquirers and the sellers which is disclosed in the letter of offer dated 28/11/2005, Mr. Vasu Dev Agarwal will not acquire 7,876 equity shares from one of the sellers to maintain the public shareholding at the minimum level i.e; 25.01%.				
*	The shareholding of erstwhile promoters, including above shares has been included in the public category pursuant to proposed open offer.				

7. Status of the escrow account : The amount lying in the Escrow A/c is being refunded to the Acquirers.
8. Payment of interest, if any : NIL
9. Status of Investor Complaints : No investor complaints have been received in respect of the offer.

The Acquirers accept full responsibility for the information contained in this Public Announcement and is responsible for the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations.

This Public Announcement would also be available on the SEBI's website www.sebi.gov.in

**Issued on behalf of Acquirers by:
Manager to the Offer**

KEYNOTE
CORPORATE SERVICES LIMITED

307, Regent Chambers, Nariman Point, Mumbai - 400 021.
Tel.: (022) 2202 5230 Fax: (022) 2283 5467, E- mail : mdbd@keynoteindia.net
SEBI Regn.: INM000003606 AMBI Regn. No. AMBI/040
Contact Person : Mr. Janardhan Wagle